

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/136(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SHIB SHANKAR RUNGTA VS NORTHBROOK JUTE COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Operational Creditor
Mr. Udit Agarwal, Adv.]

Mr. Bratim Kumar Dey, Adv.] For the Corporate Debtor
Ms. Anjana Banerjee, Adv.]
Mr. P. Chattopadhyay, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Let hard copy of the rejoinder affidavit be made available to the Registry by the learned Counsel appearing for the Operational Creditor.
3. List this matter for arguments on **28th February, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**